

OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT JUDGE, DINDIGUL.

Dated the 25 th day of March 2020

Sub: COVID 19 – e Bail for emergency and urgent matters - Online submission - Format and guidelines – issued – Regarding

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I hereby direct all the Advocates in Dindigul district to submit the application for Bail via online and please refrain from coming to court in person for the same. Online application of the bail in the prescribed format enclosed herewith should be sent through email or whats app. Further all the applications submitted/received through above mentioned online mode will be processed within 24 hours and the orders for the processed applications will be uploaded in the official website of Principal District Court Dindigul

I further state that the Advocates need not make any in person representation for arguments or collecting the orders on the Bail application submitted via online mode.

Below given are the details for online submission:

- . Court Official Website ID :
<https://districts.ecourts.gov.in/india/tn/dindigul/circular-notice>
- . eMail Address : dindiguldistrictcourt@gmail.com
- . Whats App Mobile Number : 8610817519 /9092226353

**Sd/-M.K.Jamuna
Principal District Judge,
Dindigul**

Encl :
e-Bail Format

To

All the Bar Association in Dindigul District.

Emergent Petition Through Online
In the Court of the Principal District and Sessions Judge, Dindigul.
Dated this the ____ day of March 2020

Crl.M.P.No. ____ /2020
In
Crime.No. ____/2020

U/s 439 Cr P.C.

S.No	Accused Name and Father's Name	Address	Crime Number	Police Station	Offences	Name of the court	Advocate Name and Enrolment Number
1.							
2.							

Kindly give a brief note on grounds for granting bail in the below given box in not more than 10 words: